

1961. [Placed in Library. See No. LT-1870/81].

(Interruptions)

MR. SPEAKER: This is not the way. You cannot raise anything now, Mr. Harikesh Bahadur. It cannot be done. You can refer to it in your speech on the President's Address.

REVIEW ON AND ANNUAL REPORT OF GANDHI SAMRITI SAMITI, NEW DELHI FOR 1979-80, DELHI DEVELOPMENT (GRANT OF ALLOWANCE TO NON-OFFICIAL MEMBERS OF THE ADVISORY COUNCIL) (AMENDMENT) RULES, 1981, REVIEW ON AND ANNUAL REPORT OF HINDUSTAN PREFAB LTD., NEW DELHI FOR 1979-80 AND STATEMENTS SHOWING THE ACTION TAKEN BY GOVERNMENT ON VARIOUS ASSURANCES, PROMISES AND UNDERTAKINGS GIVEN BY MINISTERS DURING THE VARIOUS SESSION OF SIXTH LOK SABHA AND SEVENTH LOK SABHA.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISMA NARAIN SINGH): I beg to lay on the Table:—

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Gandhi Samriti Samiti, New Delhi, for the year 1979-80 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gandhi Samriti Samiti, New Delhi, for the year 1970-80. [Placed in Library. See No. LT-1871/81].

(2) A copy of the Delhi Development (Grant of allowance to non-official members of the Advisory Council) (Amendment) Rules, 1981 (Hindi and English versions) published in Noti-

fication No. G.S.R. 98 in Gazette of India dated 24th January, 1981, under section 58 of the Delhi Development Act, 1957. [Placed in Library. See No. LT-1872/81].

(3) A copy of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Hindustan Prefab Limited, New Delhi, for the year 1979-80.

(ii) Annual Report of the Hindustan Prefab Limited, New Delhi, for the year 1979-80 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [placed in Library See No. LT-1873/81].

(4) the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various session of Lok Sabha:—

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| (i) Statement No. XXII—Fourth Session, 1978 | } Sixth Lok Sabha |
| (ii) Statement No. XVI—Fifth Session, 1978. | |
| (iii) Statement No. XIV—Sixth Session, 1978. | |
| (iv) Statement No. XVII—Seventh Session, 1979. | |
| (v) Statement No. VIII—Eight Session, 1978. | } Seventh Lok Sabha |
| (vi) Statement No. V—First Session, 1980 | |
| (vii) Statement No. V—Second Session, 1980. | |
| (viii) Statement No. VII—Third session, 1980. | |
| (ix) Statement No. VIII—Third Session, 1980. | |
| (x) Statement No. IX—Third Session, 1980. | |
| (xi) Statement No. I—Fourth Session, 1980. | |

[Placed in Library. See No. LT-1874/81].

(Interruptions)